

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 19th September, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018, M.A. No. 1183/2018 & M.A. No. 1360/2018) (PH)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Adv. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv. Mr. Rakesh K. Mudgal, Adv. Mr. Krishan Kumar Sharma
	WITH		
2.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
	WITH		
3.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF

FOR ADMISSION			
4.	Original Application No. 660/2018	Residents of Village Barola, Sector 48, Noida Vs. State of Uttar Pradesh & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Execution Application No. 43/2018 IN E.A. No. 28/2018 IN O.A. No. 261/2017	Shikhar Stone Crusher Vs. State of U.P. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant
6.	Original Application No. 64/2018 (M.A. No. 183/2018)	Dhiraj Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Priyanka Swami, Adv. for State of U.P. Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. for U.P. Mr. Gaurav Kumar Bansal, Adv. for R-5
7.	Original Application No. 343/2018 (M.A. No. 1330/2018)	Jinendra Kumar Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Advs. for Applicant Mr. Pushp Gupta & Mr. Robin Kumar, Advs. for MoEF Mr. Pradeep Mishra, Adv. for UPPCB Mr. Amit Tiwari, Adv. for State of U.P. Mr. Shashank Bajpai, Adv. for R-3 Mr. Ajit Sharma, Adv. for R-8 Mr. Ankit Kumar, Adv. for R-10 Mr. Tarunvir Singh Khehar, Adv. for ADA
8.	Original Application No. 346/2018	Gulam Nabi & Ors. Vs. State of J & K & Ors.	Mr. Vikash Sharma, Adv. for Applicant Mr. Keshav Ranjan, Adv. for Konkar Railway Mr. Om Prakash, Adv. for Railways Mr. M. Ram Babu, Adv. for R-6 Mr. Anirudh Bhat, Adv. for R-7 Mr. Rajesh Kumar Singh, Adv. for MoEF
9.	Original Application No. 377/2018 (M.A. No. 863/2018)	Ayush Garg Vs. State of Himachal Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Manish Kumar, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. Ravi Gupta, Adv. for R-3
10.	Original Application No. 381/2018 (M.A. No. 867/2018 & M.A. No. 1234/2018)	Sandip Ankush Jadhav Vs. Union of India & Ors.	Mr. Varun K Chopra, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Abhay B. Deshpande, Adv.
11.	Original Application No. 425/2018	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Ms. Sweta Rani, Adv. for R-6
FOR HEARING			
12.	Original Application No. 329/2015 (M.A. No. 283/2018, M.A. No. 1276/2018, M.A. No. 1277/2018, M.A. No. 1278/2018, M.A. No. 1279/2018, M.A. No. 1292/2018, M.A. No. 1293/2018, M.A. No. 1294/2018, M.A. No. 1351/2018 M.A. No. 1352/2018 M.A. No. 1353/2018 & M.A. No. 1354/2018)	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Sunil Joshi & Mr. Avin Chhangani, Adv.

13.	Original Application No. 521/2015 (M.A. No. 1295/2018 & M.A. No. 1296/2018)	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr.Kshamendra Mathur,Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan and RSPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Anchit Bhandari, Adv. for Applicant in M.A. No. 1295/2018 & 1296/2018
14.	Original Application No.448 (T _{HC})/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017)	U.R. Beniwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Pragya Baghel, Adv. Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
15.	M.A No. 832/2014 IN Original Application No. 358(THC)/2013	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
16.	Original Application No. 20(T _{HC})/2015	Ramesh Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG for R-1 & 2 Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
17.	Original Application No.446 (T _{HC})/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. S. A. Zaidi, Adv.
18.	Original Application No. 140/2014 (M.A. No. 198/2017)	Nanga Ram Dangi Vs. Secretary, Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Attin Shankar Rastogi, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Rajkumar, Adv. LA for CPCB Mr. S.S. Shamsbery, AAG. for R – 4 to 6 Mr. Daleep Kumar Dhyani, Adv. (LC) Mr. Ankit R. Kothari, Adv. for Noticee Mr. Ajit Kumar Singh, Adv. Mr. Alok Kumar, Adv. Ms. Asha Nyar Basu, Adv. for WPCB Mr.Gurtur Pramod,Adv. for Andhra Pradesh

19.	Original Application No. 487/2015 (M.A. No. 1290/2018)	Bharat Jhunjhunwala & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Shibani Ghosh Chowdhury, Adv. for Applicant Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for R-1 Ms. Sakshi Popli, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Ms. Deep Shikha Bharati, Adv. for UP Mr. Rudreshwar Singh, Adv. for R-5 Mr. Ritwick Dutta, Adv. Ms. Priyanka Swami, Adv. Mr. Varun Thakur, Adv. for NMCG Mr. Gautam Singh, Adv. for State of Bihar
20.	Original Application No. 124/2017 (M.A. No. 208/2017)	Sarv Jan Kalyan Sewa Samiti Vs. Union of India & Ors.	Mr. Siddharth Yadav & Mr. Vipin Gupta, Advs. for Applicant Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3 & 5 Mr. Pinaki Mishra, Sr. Adv. with Ms. Shyel Trehan, Adv. for r-4 Mr. Darpan Wadhwa, Adv.
21.	Original Application No. 126/2017	Vikrant Tongad Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. Mukul Singh, Adv. Mr. Attin Shankar Rastogi, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-2 & 4 Mr. Raj Kumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for EDMC Mr. Mukesh Kumar Verma, Adv. Mr. Anchit Sharma, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for U.P. Ms. Deep Shikha Bharati, Adv. for U.P. Mr. V. K. Shukla, Adv.
CASES AT SR. NO. 22 TO 27 WILL BE TAKEN-UP ON 05.10.2018 FOR HEARING			
22.	Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.) Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Advs. for Applicant Mr. Amit Tiwari, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. D. K. Divesh, Adv. for R-5 Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Raman Yadav, Adv. for GDA
23.	Original Application No. 531/2016 (M.A. No. 1017/2016 & M.A. No. 1081/2017)	U.P. Avas Evam Vikas Parishad Vs. State of U.P. & Ors.	Mrs. Veera Kaul Singh, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for GNN Mr. B. V. Niren, Adv. for MoUD
24.	Original Application No. 470/2016	Mahendra Pandey Vs. Union of India & Anr.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Dinesh Jindal, LO for DPCC Mr. Narinder Pal Singh, Adv.

25.	Original Application No. 332/2017	Tejinder Kumar Jolly & Anr. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant Mr. Rahul Verma, ASG for Uttarakhand Mr. Mukesh Verma, Adv for UEPPCB Ms. Divya Roy, Adv. Mr. Sarthak Raizada, Adv. Mr. Pinaki Mishra, Sr. Adv. with Mr. Vivek Gupta, Adv. for R-3 & 4 Mr. Rajkumar, Adv. for CPCB
26.	Original Application No. 509/2017 (M.A. No. 185/2018 & M.A. No. 1162/2018)	Bijender Singh Vs. Gram Panchayat, Chirao & Ors.	Mr. Shivnath Kumar, Adv. for Applicant Mr. Ankur Mittal, Adv. for R-1 & 2 Mr. Anil Grover, AAG for R-3 to 6 Mr. Sumeer Sodhi, Adv.
27.	Original Application No. 67/2018 (M.A. No. 196/2018)	Pratap Singh Gusain & Anr. Vs. State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1 to 5 Mr. Pushp Gupta, Adv. for R-6 Ms. Ayushi Singh, Adv.

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